

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 69/(MAH)/2017
M.A. No. 533/2017,
487/2017 & 480/2017

CORAM:

Present:

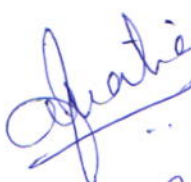
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES: Urban Infrastructure Trustee Ltd.
V/s.
Neelkanth Township & Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
31	Adv Kawn Shangiani i/b JS Associates	Advocate for Mena Seadancey Mawli Ranchodas S.C.	
	Adv. Vishali Bhatia i/b Afay Law Associates	Advocate for the ITP	
3	Learned Mr. Arif Doctor Advocate Ms. Sonali Aggarwal	Advocate for Financial Creditor	
4	Chaitrika Patki i/b Vidhi Partners		

ORDER

MA 533/2017, 487/2017 & 480/2017 IN CP No.69/I&BC/NCLT/MB/MAH/2017

At request of the parties, list this matter on 27.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)